Annexure–7

Name of the corporate debtor: Supreme Transport Organisation Private Limited | **Date of commencement of CIRP: 08/09/2023** | **List of creditors as on: 07/02/2026**

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	EPFO Ahmedabad	State	21-09-2023	55,697.00	55,697.00	Unsecured	NA	NA	**No**	NA	NA	NA	NA	NA	NA
2	MGST	State	13-09-2023	2,26,58,328.00	2,26,58,328.00	Unsecured	NA	NA	**No**	NA	NA	NA	NA	NA	NA
3	TDS	Central	17-10-2023	1,35,750.00	1,35,750.00	Unsecured	NA	NA	**No**	NA	NA	NA	NA	NA	NA
4	MVAT	State	18-09-2023	5,11,61,812.00	5,11,61,812.00	Unsecured	NA	NA	**No**	NA	NA	NA	NA	NA	NA
	TOTAL			**7,40,11,587.00**	**7,40,11,587.00**										